

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3015
ANSWERED ON MONDAY, MARCH 20, 2023
PHALGUNA 29, 1944 (SAKA)**

CENTRAL PROCESSING CENTRE

QUESTION

**3015. SHRI KANUMURU RAGHU RAMA KRISHNA RAJU:
SHRI MANNE SRINIVAS REDDY:
SHRI KOMATI REDDY VENKAT REDDY:**

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

- (a) whether the Government is working towards a Central Processing Centre which will be set up for faster response to companies through centralized handling of various forms filed with field offices under the Companies Act; and**
- (b) if so, the details thereof and the present status thereof and location identified to date including Telangana?**

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

[RAO INDERJIT SINGH]

(a & b): Yes Sir, a Central Processing Centre (CPC) is proposed to be set up for centralized handling of various Non Straight Through forms which are currently being processed by Jurisdictional Registrar of Companies. A Committee has been constituted within the Ministry of Corporate Affairs for the implementation and setting up of CPC. CPC is likely to be established at Manesar and there is no plan to set up the Centre in Telangana.
